

S UP R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).4 7 7 8 / 2 0 0 4

(From the judgement and order dated 24. 5. 0 3 in CW P No.1 2 2 / 0 3 of Th
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COUR T OF HIMACHA L P R A D E S H AT SHI M L A)

B.S.N. L. LT D. & ANR.

Petitioner(s)

VE R S U S

BHU P E N D E R MINH A S & ORS.

Respondent(s)

With SL P(C) No. 32 3 2 / 0 4 , 63 0 7 / 0 4 & 62 2 5 / 0 4

(With prayer for interim relief)
(for final disposal)

Date: 20 / 0 7 / 2 0 0 7 This Petition was called on for hearing today.

CORA M :

HON'BLE Dr. JUS T I C E ARI J I T PA S A Y A T
HON'BLE MR. JUS T I C E D.K. JAI N

For Petitioner(s)

Mr. Ajit Singh Bawa,Adv.
Mr. Arjun Singh Bawal,Adv.
Mr. S. Thana nj ayan,Adv.

For Respondent(s)

Mr. T. Raja,Adv.
Mr. Ashok K. Mahaj a n,Adv.
Ms. Madhu Moolchandani,Adv.

UPON hearing counsel the Court made the following
O R D E R

Call after three weeks as prayed for.

(Ganga Thakur)
P S to Registrar

(Vijay Aggarwal)
Court Master